

Declaration of Assets and Liabilities

Year 2025-2026

I, **Shirish Kumar**, Son of **Vishwanath Baitha**, Aged 37 years belonging to **Bihar Legislative Assembly Secretariat** service and presently working as **Section Officer** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Priyanka Kumari**	Dependant Atirath Pratigy
(i)	Cash	Rs 1000	She is an independent assess and he file his asset declaration at his office	NIL
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	SBI -S/A- Rs 11270 HDFC Bank S/A- 14000 F.D- Rs 160000 PPF Rs 70000	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	GOVERNMENT BOND- Rs 50000 SGB- Rs 36000 STOCKS & MUTUAL FUND- Rs 900000	NIL	NIL
(iv)	Cther financial institutions, NSS, Postal Savings, LIC Policies, etc.	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	HONDA ACTIVA 6G BR01 FL 4360	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Wedding Gift +Self Purchase- Gold 150g Silver 300g	NIL	Gold 30 g Silver 100 g
(vii)	Other assets, such as values of claims / interests	Home APPLIANCES & Electronics approx.350000	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

\*\* Priyanka kumari working as BPRO, Panchayati Raj Department, Patna has declared the details in her office

*Shirish Kumar*  
18/02/2026

श्री अशोकजी  
13/1/26

3498  
13/2/26

16

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name- PRIYANKA KUMARI	Dependant Atirath Pratigy
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	UNDIVIDED ANCESTRAL PROPERTY AS PER HUF (SHARE NOT DEFINED TILL DATE)	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdue to public financial institutions and government dues: -

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL

*Shirish*  
13/10/2016

	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y. 2025-2026 Rs 83329 PAN NO-DEKPK8758G	NIL
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-

Date of Birth :-         (DD/MM/YYYY)

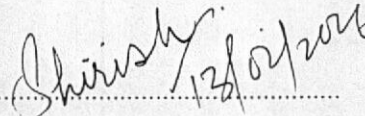
Class/Group :-  (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature 

Name of Employee: SHIRISH KUMAR

Place: Patna

Designation: - SECTION OFFICER

Date: 13/02/2026

Department: BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT